

LOK SABHA

BULLETIN-PART II

(General Information relating to Parliamentary and other matters)

Nos. 2451 - 2454]

[Friday, May 02, 2025/ Vaisakha 12, 1947 (Saka)]

No. 2451

Legislative Branch - I

Statement showing Bills passed by the Houses of Parliament during the Fourth Session of Eighteenth Lok Sabha and Assented to

Sl. No.	Title of the Bill and Member-in-charge	Date of introduction and House in which introduced	Date on which passed by Lok Sabha/ Rajya Sabha	Date of Assent	Act No. and the date of publication in Gazette	Remarks
1	2	3	4	5	6	7
1	The Appropriation Bill, 2025 (Smt. Nirmala Sitharaman)	<u>11.3.2025</u> L.S.	<u>11.3.2025</u> 18.3.2025	20.3.2025	<u>2 of 2025</u> 20.3.2025	Money Bill
2	The Appropriation (No.2) Bill, 2025 (Smt. Nirmala Sitharaman)	<u>11.3.2025</u> L.S.	<u>11.3.2025</u> 18.3.2025	20.3.2025	<u>3 of 2025</u> 20.3.2025	Money Bill
3	The Manipur Appropriation Bill, 2025 (Smt. Nirmala Sitharaman)	<u>11.3.2025</u> L.S.	<u>11.3.2025</u> 18.3.2025	20.3.2025	<u>4 of 2025</u> 20.3.2025	Money Bill
4	The Manipur Appropriation (Vote on Account) Bill, 2025 (Smt. Nirmala Sitharaman)	<u>11.3.2025</u> L.S.	<u>11.3.2025</u> 18.3.2025	20.3.2025	<u>5 of 2025</u> 20.3.2025	Money Bill
5	The Oilfields (Regulation and Development) Amendment Bill, 2025 (Shri Hardeep Singh Puri)	<u>5.8.2024</u> R.S.	<u>12.3.2025</u> 3.12.2024	28.3.2025	<u>6 of 2025</u> 28.3.2025	
6	The Finance Bill, 2025 (Smt. Nirmala Sitharaman)	<u>1.2.2025</u> L.S.	<u>25.3.2025</u> 27.3.2025	29.3.2025	<u>7 of 2025</u> 29.3.2025	Money Bill
7	The Appropriation (No.3) Bill, 2025 (Smt. Nirmala Sitharaman)	<u>21.3.2025</u> L.S.	<u>21.3.2025</u> 27.3.2025	29.3.2025	<u>8 of 2025</u> 29.3.2025	Money Bill

8	The Railways (Amendment) Bill, 2025 (Shri Ashwini Vaishnaw)	<u>9.8.2024</u> L.S.	11.12.2024 <u>27.3.2025*</u> 10.3.2025	29.3.2025	<u>9 of 2025</u> 29.3.2025	*Amendments made by Rajya Sabha on 10.3.2025 agreed to by Lok Sabha on 27.3.2025.
9	The Disaster Management (Amendment) Bill, 2025 (Shri Amit Shah)	<u>1.8.2024</u> L.S.	12.12.2024 <u>27.3.2025^</u> 25.3.2025	29.3.2025	<u>10 of 2025</u> 29.3.2025	^Amendments made by Rajya Sabha on 25.3.2025 agreed to by Lok Sabha on 27.3.2025.
10	The “Tribhuvan” Sakhari University Bill, 2025 (Shri Amit Shah)	<u>3.2.2025</u> L.S.	<u>26.3.2025</u> 1.4.2025	3.4.2025	<u>11 of 2025</u> 3.4.2025	
11	The Boilers Bill, 2025 (Shri Piyush Goyal)	<u>8.8.2024</u> R.S.	<u>25.3.2025</u> 4.12.2024 2.4.2025@	4.4.2025	<u>12 of 2025</u> 4.4.2025	@Amendments made by Lok Sabha on 25.3.2025 agreed to by Rajya Sabha on 2.4.2025.
12	The Immigration and Foreigners Bill, 2025 (Shri Amit Shah)	<u>11.3.2025</u> L.S.	<u>27.3.2025</u> 2.4.2025	4.4.2025	<u>13 of 2025</u> 4.4.2025	
13	The Waqf (Amendment) Bill, 2025 (Shri Kiren Rijiju)	<u>8.8.2024</u> L.S.	<u>3.4.2025</u> 4.4.2025	5.4.2025	<u>14 of 2025</u> 5.4.2025	
14	The Mussalman Wakf (Repeal) Bill, 2025 (Shri Kiren Rijiju)	<u>8.8.2024</u> L.S.	<u>3.4.2025</u> 4.4.2025	5.4.2025	<u>15 of 2025</u> 5.4.2025	
15	The Banking Laws (Amendment) Bill, 2025 (Smt. Nirmala Sitharaman)	<u>9.8.2024</u> L.S.	3.12.2024 <u>2.4.2025#</u> 26.3.2025	15.4.2025	<u>16 of 2025</u> 15.4.2025	#Amendments made by Rajya Sabha on 26.3.2025 agreed to by Lok Sabha on 2.4.2025.
16	The Protection of Interests in Aircraft Objects Bill, 2025 (Shri Rammohan Naidu Kinjarapu)	<u>10.2.2025</u> R.S.	<u>3.4.2025</u> 1.4.2025	16.4.2025	<u>17 of 2025</u> 16.4.2025	

(Note: All the above Bills were Government Bills)

Statement regarding Government Bills Pending in Lok Sabha

A statement showing Government Bills pending in Lok Sabha at the end of the Fourth Session of Eighteenth Lok Sabha is given below :-

Sl.No.	Bill	Ministry/Department concerned	Remarks
1	2	3	4
1.	The Readjustment of Representation of Scheduled Tribes in Assembly Constituencies of the State of Goa Bill, 2024.	Law and Justice	Introduced on 5 August, 2024.
2.	The Merchant Shipping Bill, 2024.	Ports, Shipping and Waterways	Introduced on 10 December, 2024.
3.	The Constitution (One Hundred and Twenty-ninth Amendment) Bill, 2024.	Law and Justice	Introduced on 17 December, 2024. The Motion for reference of the Bills to the Joint Committee of the Houses was adopted by Lok Sabha on 20 December, 2024 and concurred by Rajya Sabha on 20 December, 2024 with instructions to report by the first day of the last week of Budget Session, 2025.
4.	The Union Territories Laws (Amendment) Bill, 2024.		On 25 March, 2025, the Joint Committee has been granted extension of time for presentation of Report upto the first day of last week of the Monsoon Session, 2025.
5.	The Income-tax Bill, 2025.	Finance	Introduced on 13 February, 2025. The Motion for reference of the Bill to the Select Committee of the House was adopted by Lok Sabha on 13 February, 2025 with instructions to report by the first day of the next Session.
6.	The Indian Ports Bill, 2025.	Ports, Shipping and Waterways	Introduced on 28 March, 2025.

Statement regarding Private Members' Bills pending in Lok Sabha

A statement showing Private Members' Bills pending in Lok Sabha at the end of Fourth Session of Eighteenth Lok Sabha is appended below: -

Sl. No.	Bill	Name of the Member-in-charge	Ministry/Department concerned	Remarks
1	2	3	4	5
1.	The Commission for Regulation and Development of Information Technology Industry Bill, 2024.	Shri C.N. Annadurai, M.P.	Electronic Information Technology and	Motion for consideration of the Bill was moved on the 9 th August, 2024 and discussion thereon was not concluded on 9.8.2024.
2.	The Mahatma Gandhi National Rural Employment Guarantee (Amendment) Bill, 2024 (<u>Amendment of section 3</u>).	Shri C.N. Annadurai, M.P.	Rural Development	Introduced on the 26 th July, 2024.
3.	The Constitution (Scheduled Tribes) Order (Amendment) Bill, 2024 (<u>Amendment of the Schedule</u>).	Shri C.N. Annadurai, M.P.	Tribal Affairs	Introduced on the 26 th July, 2024.
4.	The Artists (Social Security) Bill, 2024.	Shri Ravi Kishan, M.P.	Culture	Introduced on the 26 th July, 2024.
5.	The Traditional Fishermen (Protection and Welfare) Bill, 2024.	Shri Ravi Kishan, M.P.	Fisheries, Animal Husbandry and Dairying	Introduced on the 26 th July, 2024.
6.	The Constitution (Amendment) Bill, 2024 (<u>Amendment of Eighth Schedule</u>).	Shri Ravi Kishan, M.P.	Home Affairs	Introduced on the 26 th July, 2024.
7.	The Greenfield Infrastructure Development Boards Bill, 2024.	Shri Rajiv Pratap Rudy, M.P.	Road Transport and Highways	Introduced on the 26 th July, 2024.

1	2	3	4	5
8.	The Constitution (Amendment) Bill, 2024 (<u>Substitution of new article for article 48A, etc.</u>).	Shri Rajiv Pratap Rudy, M.P.	Environment, Forest and Climate Change	Introduced on the 26 th July, 2024.
9.	The District Development and Monitoring Committee for Implementation of Central Sector and Centrally Sponsored Schemes Bill, 2024.	Shri Rajiv Pratap Rudy, M.P.	Rural Development	Introduced on the 26 th July, 2024.
10.	The High Court of Kerala (Establishment of a Permanent Bench at Thiruvananthapuram) Bill, 2024	Dr. Shashi Tharoor, M.P.	Law and Justice	Introduced on the 26 th July, 2024.
11.	The Transgender Persons (Protection of Rights) Amendment Bill, 2024 (<u>Insertion of new sections 8A and 13A</u>).	Dr. Shashi Tharoor, M.P.	Social Justice and Empowerment.	Introduced on the 26 th July, 2024.
12.	The Constitution (Amendment) Bill, 2024 (<u>Amendment of article 43A</u>).	Adv. Dean Kuriakose, M.P.	Labour and Employment	Introduced on the 26 th July, 2024.
13.	The Constitution (Amendment) Bill, 2024 (<u>Insertion of new article 49A</u>).	Adv. Dean Kuriakose, M.P.	Education	Introduced on the 26 th July, 2024.
14.	The Rabies Control Bill, 2024.	Adv. Dean Kuriakose, M.P.	Fisheries, Animal Husbandry and Dairying	Introduced on the 26 th July, 2024.
15.	The Constitution (Amendment) Bill, 2024 (<u>Amendment of article 81</u>).	Dr. Shashi Tharoor, M.P.	Law and Justice	Introduced on the 26 th July, 2024.
16.	The Residential Schools (for Scheduled Castes and Scheduled Tribes) Bill, 2024.	Adv. Chandra Shekhar Azad, M.P.	Education	Introduced on the 26 th July, 2024.
17.	The Reservation for the Scheduled Castes, the Scheduled Tribes and the Other Backward Classes in Private Sector Bill, 2024.	Adv. Chandra Shekhar Azad, M.P.	Social Justice and Empowerment	Introduced on the 26 th July, 2024.

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18.	The Establishment of Schools upto Senior Secondary level Bill, 2024.	Adv. Chandra Shekhar Azad, M.P.	Education	Introduced on the 26 th July, 2024.
19.	The Airfare Regulatory Board Bill, 2024.	Shri Shafi Parambil, M.P.	Civil Aviation	Introduced on the 26 th July, 2024.
20.	The Mahatma Gandhi National Rural Employment Guarantee (Amendment) Bill, 2024 (<u>Amendment of long title, etc.</u>).	Shri Shafi Parambil, M.P.	Rural Development	Introduced on the 26 th July, 2024.
21.	The Advocates (Amendment) Bill, 2024 (<u>Amendment of section 2, etc.</u>).	Dr. Shrikant Eknath Shinde, M.P.	Law and Justice	Introduced on the 26 th July, 2024.
22.	The Orphan Child (Welfare and Development) Bill, 2024.	Dr. Shrikant Eknath Shinde, M.P.	Women and Child Development	Introduced on the 26 th July, 2024.
23.	The Right of Children to Free and Compulsory Education (Amendment) Bill, 2024 (<u>Amendment of section 2, etc.</u>).	Dr. Shrikant Eknath Shinde, M.P.	Education	Introduced on the 26 th July, 2024.
24.	The Railways (Amendment) Bill, 2024 (<u>Insertion of new section 24A</u>).	Dr. Alok Kumar Suman, M.P.	Railways	Introduced on the 26 th July, 2024.
25.	The Flood and Drought Control Bill, 2024.	Dr. Alok Kumar Suman, M.P.	Jal Shakti	Introduced on the 26 th July, 2024.
26.	The Special Economic Assistance to the State of Bihar Bill, 2024.	Dr. Alok Kumar Suman, M.P.	Finance	Introduced on the 26 th July, 2024.

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27.	The Single Use Plastic (Regulation) Bill, 2024.	Dr. Nishikant Dubey, M.P.	Environment, Forest and Climate Change	Introduced on the 26 th July, 2024.
28.	The Victims of Floods caused due to heavy rains, cyclones and other reason (Rehabilitation and Welfare) Bill, 2024.	Dr. Nishikant Dubey, M.P.	Jal Shakti	Introduced on the 26 th July, 2024.
29.	The Central Educational Institutions (Reservation in Admission) Amendment Bill, 2024 (<u>Amendment of sections 2 and 3</u>).	Dr. Nishikant Dubey, M.P.	Education	Introduced on the 26 th July, 2024.
30.	The Promotion of Rational Thought Bill, 2024.	Shri Benny Behanan, M.P.	Education	Introduced on the 26 th July, 2024.
31.	The Autism Spectrum Disorders (Recognition and Treatment) Bill, 2024.	Shri Benny Behanan, M.P.	Health and Family Welfare.	Introduced on the 26 th July, 2024.
32.	The Intelligence Services (Powers and Regulation) Bill, 2024.	Shri Manish Tewari, M.P.	Home Affairs	Introduced on the 9 th August, 2024.
33.	The Constitution (Amendment) Bill, 2024 (<u>Amendment of article 80, etc.</u>).	Shri Manish Tewari, M.P.	Home Affairs	Introduced on the 9 th August, 2024.
34.	The Constitution (Amendment) Bill, 2024 (<u>Amendment of article 324, etc.</u>).	Shri Manish Tewari, M.P.	Law and Justice	Introduced on the 9 th August, 2024.

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35.	The Compulsory Military Training in Schools and Other Educational Institutions Bill, 2024.	Shri Shrirang Appa Barne, M.P.	Education	Introduced on the 9 th August, 2024.
36.	The Visual Representation of Income Tax Collections Bill, 2024.	Shri Shrirang Appa Barne, M.P.	Finance	Introduced on the 9 th August, 2024.
37.	The Glucotest Strips (Regulation and Price Control) Bill, 2024.	Shri Shrirang Appa Barne, M.P.	Health and Family Welfare	Introduced on the 9 th August, 2024.
38.	The Mahatma Gandhi National Rural Employment Guarantee (Amendment) Bill, 2024 (<u>Amendment of section 3 and Schedule II</u>).	Shri N.K. Premachandran, M.P.	Rural Development	Introduced on the 9 th August, 2024.
39.	The ASHA Workers (Regularisation of Service and Other Benefits) Bill, 2024.	Shri N.K. Premachandran, M.P.	Health and Family Welfare	Introduced on the 9 th August, 2024.
40.	The Anganwadi Workers (Regularisation of Service and Welfare) Bill.	Shri N.K. Premachandran, M.P.	Women and Child Development	Introduced on the 9 th August, 2024.
41.	The Backward Areas Development Board Bill, 2024.	Shri K Navaskani, M.P.	Planning	Introduced on the 9 th August, 2024.
42.	The Ban on Entrance Examination in Professional Courses Bill, 2024.	Shri K Navaskani, M.P.	Education	Introduced on the 9 th August, 2024.
43.	The Overseas Workers (Welfare) Bill, 2024.	Shri K Navaskani, M.P.	External Affairs	Introduced on the 9 th August, 2024.
44.	The Quality Education (Enhancing Through Internship) Bill, 2024.	Ms. Praniti Sushilkumar Shinde, M.P.	Education	Introduced on the 9 th August, 2024.

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45.	The Solid Waste Management Bill, 2024.	Dr. T. Sumathy (A) Thamizhachi Thangapandian, M.P.	Environment, Forest and Climate Change	Introduced on the 9 th August, 2024.
46.	The Special Financial Assistance to the State of Tamil Nadu Bill, 2024.	Dr. T. Sumathy (A) Thamizhachi Thangapandian, M.P.	Finance	Introduced on the 9 th August, 2024.
47.	The Constitution (Amendment) Bill, 2024 (<u>Amendment of the Seventh Schedule</u>).	Shri P.P. Chaudhary, M.P.	Jal Shakti	Introduced on the 9 th August, 2024.
48.	The Constitution (Amendment) Bill, 2024 (<u>Amendment of article 58</u>).	Shri P.P. Chaudhary, M.P.	Law and Justice	Introduced on the 9 th August, 2024.
49.	The Constitution (Amendment) Bill, 2024 (<u>Amendment of the Seventh Schedule</u>).	Shri P.P. Chaudhary, M.P.	Agriculture and Farmers Welfare	Introduced on the 9 th August, 2024.
50.	The Micro, Small and Medium Enterprises Development (Amendment) Bill, 2024 (<u>Insertion of new sections 10A and 10B</u>).	Shri D.M. Kathir Anand, M.P.	Micro, Small and Medium Enterprises	Introduced on the 9 th August, 2024.
51.	The Food Safety and Standards (Amendment) Bill, 2024 (<u>Amendment of section 3,etc.</u>)	Shri D.M. Kathir Anand, M.P.	Health and Family Welfare	Introduced on the 9 th August, 2024.
52.	The Special Financial Assistance for Ancient Monuments and Archaeological Sites and Remains in the State of Tamil Nadu Bill, 2024.	Shri D.M. Kathir Anand, M.P.	Finance	Introduced on the 9 th August, 2024.
53.	The Andhra Pradesh Reorganisation (Amendment) Bill, 2024 (<u>Insertion of new section 90A</u>).	Shri Maddila Gurumoorthy, M.P.	Home Affairs	Introduced on the 9 th August, 2024.
54.	The Compulsory Teaching of Sanskrit Language in Schools Bill, 2024.	Shrimati Smita Uday Wagh, M.P.	Education	Introduced on the 9 th August, 2024.

1	2	3	4	5
55.	The National Youth Commission Bill, 2024.	Shrimati Smita Uday Wagh, M.P.	Youth Affairs and Sports	Introduced on the 9 th August, 2024.
56.	The Victims of Natural Lightning Disaster (Compensation) Bill, 2024.	Shri V.K. Sreekandan, M.P.	Home Affairs	Introduced on the 9 th August, 2024.
57.	The High Court of Kerala (Establishment of a Permanent Bench at Palakkad) Bill, 2024.	Shri V.K. Sreekandan, M.P.	Law and Justice	Introduced on the 9 th August, 2024.
58.	The All India Institutes of Medical Sciences (Amendment) Bill, 2024 (<u>Insertion of new section 3A</u>).	Shri V.K. Sreekandan, M.P.	Health and Family Welfare	Introduced on the 9 th August, 2024.
59.	The Promotion of Organic Farming Bill, 2024.	Shri Rajkumar Chahar, M.P.	Agriculture and Farmers Welfare	Introduced on the 9 th August, 2024.
60.	The Mahatma Gandhi National Rural Employment Guarantee (Amendment) Bill, 2024 (<u>Insertion of new section 5A, etc.</u>).	Shri Hibi Eden, M.P.	Rural Development	Introduced on the 9 th August, 2024.
61.	The Air (Prevention and Control of Pollution) Amendment Bill, 2024 (<u>Amendment of section 2, etc.</u>).	Shri Hibi Eden, M.P.	Environment, Forest and Climate Change	Introduced on the 9 th August, 2024.
62.	The Airlines Passenger Services Authority Bill, 2024.	Shri Hibi Eden, M.P.	Civil Aviation	Introduced on the 9 th August, 2024.
63.	The Play Schools (Regulation) Bill, 2024.	Shri Janardan Singh 'Sigrival', M.P.	Education	Introduced on the 9 th August, 2024.

1	2	3	4	5
64.	The Orphans (Reservation of Posts in Government Establishments and Welfare) Bill, 2024.	Shri Janardan Singh 'Sigriwal', M.P.	Women and Child Development	Introduced on the 9 th August, 2024.
65.	The Rural Labour Welfare Fund Bill, 2024.	Shri Janardan Singh 'Sigriwal', M.P.	Labour and Employment	Introduced on the 9 th August, 2024.

Statement showing Notices for leave to introduce Private Members' Bills

The following statement shows the Private Members' Bills in respect of which notices of motions for leave to introduce have so far been received :-

Sl. No.	Bill	Name of the Member-in-charge	Ministry/Department concerned	Remarks
1.	The Mental Healthcare (Amendment) Bill, 2024 (<u>Amendment of section 2, etc.</u>).	Shri Rajiv Pratap Rudy, M.P.	Health and Family Welfare	Notice received on the 18 th June, 2024.
2.	The Constitution (Amendment) Bill, 2024 (<u>Insertion of new article 21B</u>).	Dr. D. Ravikumar, M.P.	Health and Family Welfare	Notice received on the 18 th June, 2024.
3.	The Constitution (Amendment) Bill, 2024 (<u>Substitution of new article for article 129, etc.</u>).	Dr. D. Ravikumar, M.P.	Law and Justice	Notice received on the 18 th June, 2024.
4.	The Representation of the People (Amendment) Bill, 2024 (<u>Amendment of section 62</u>).	Dr. D. Ravikumar, M.P.	Law and Justice	Notice received on the 18 th June, 2024.
5.	The National Commission for Welfare of Medical Nurses Bill, 2024.	Adv. Dean Kuriakose, M.P.	Health and Family Welfare	Notice received on the 21 st June, 2024.
6.	The All Indian Institutes of Medical Sciences (Amendment) Bill, 2024 (<u>Insertion of new section 3A</u>).	Adv. Chandra Shekhar Azad, M.P.	Health and Family Welfare	Notice received on the 26 th June, 2024.
7.	The Representation of the People (Amendment) Bill, 2024 (<u>Amendment of section 37</u>).	Dr. D. Ravikumar, M.P.	Law and Justice	Notice received on the 27 th June, 2024.
8.	The Air Carriage of Mortal Remains (Fare) Bill, 2024.	Shri K. Sudhakaran, M.P.	Civil Aviation	Notice received on the 8 th July, 2024.

1	2	3	4	5
9.	The Modern Slavery (Prevention) Bill, 2024.	Shri K. Sudhakaran, M.P.	Home Affairs	Notice received on the 8 th July, 2024.
10.	The Career Guidance in Schools Bill, 2024.	Shri K. Sudhakaran, M.P.	Education	Notice received on the 8 th July, 2024.
11.	The Rights of Mother Earth Bill, 2024.	Shri K. Sudhakaran, M.P.	Environment, Forest and Climate Change	Notice received on the 8 th July, 2024.
12.	The Industrial Relations Code (Amendment) Bill, 2024 (<u>Substitution of certain words for certain other words, etc.</u>).	Shri K. Sudhakaran, M.P.	Labour and Employment	Notice received on the 8 th July, 2024.
13.	The Protection and Maintenance of Marine Ecosystem Bill, 2024	Shri K. Sudhakaran, M.P.	Earth Sciences	Notice received on the 8 th July, 2024.
14.	The Tour Operators and Travel Agents (Regulation) Bill, 2024.	Shri Shrirang Appa Barne, M.P.	Tourism	Notice received on the 8 th July, 2024.
15.	The Indian Citizens Abroad (Assistance) Bill, 2024.	Shri. Vijay Kumar (Alias) Vijay Vasanth, M.P.	External Affairs	Notice received on the 9 th July, 2024.
16.	The Mahatma Gandhi National Rural Employment Guarantee (Amendment) Bill, 2024 (<u>Amendment of section 22, etc.</u>).	Adv. Dean Kuriakose, M.P.	Rural Development	Notice received on the 9 th July, 2024.
17.	The Farmers Right to Guaranteed Minimum Support Price Realization of Agricultural Produce Bill, 2024.	Adv. Chandra Shekhar Azad, M.P.	Agriculture and Farmers Welfare	Notice received on the 10 th July, 2024.
18.	The Minimum Support Price Guarantee Bill, 2024.	Shri Varun Chaudhary, M.P.	Agriculture and Farmers Welfare	Notice received on the 10 th July, 2024.

1	2	3	4	5
19.	The Fishermen Welfare and Protection Bill, 2024.	Shri Vijyakumar (Alias) Vijay Vasanth, M.P.	Fisheries, Animal Husbandry and Dairying	Notice received on the 12 th July, 2024.
20.	The Central University for Tamil Studies and Culture Bill, 2024.	Shri Vijyakumar (Alias) Vijay Vasanth, M.P.	Education	Notice received on the 12 th July, 2024.
21.	The Establishment of Sports Infrastructure in Kanyakumari Bill, 2024.	Shri Vijyakumar (Alias) Vijay Vasanth, M.P.	Youth Affairs and Sports	Notice received on the 12 th July, 2024.
22.	The Information Technology (Amendment) Bill, 2024 (<u>Insertion of new section 70C, etc.</u>).	Shri Vijyakumar (Alias) Vijay Vasanth, M.P.	Electronics and Information Technology	Notice received on the 12 th July, 2024.
23.	The Establishment of Sports Infrastructure in Virudhunagar Bill, 2024.	Shri Manickam Tagore B, M.P.	Youth Affairs and Sports	Notice received on the 12 th July, 2024.
24.	The Special Economic Zones (Amendment) Bill, 2024 (<u>Amendment of section 2, etc.</u>).	Shri Manickam Tagore B, M.P.	Commerce and Industry	Notice received on the 15 th July, 2024.
25.	The Constitution (Amendment) Bill, 2024 (<u>Amendment of Eighth Schedule</u>).	Dr. Jayanta Kumar Roy, M.P.	Home Affairs	Notice received on the 15 th July, 2024.
26.	The Agriculture Insurance Corporation Bill, 2024.	Shri Murasoli. S., M.P.	Agriculture and Farmers Welfare	Notice received on the 15 th July, 2024.
27.	The Special Financial Assistance to KBK Region of State of Odisha Bill, 2024.	Shri Saptagiri Sankar Ulaka, M.P.	Finance	Notice received on the 18 th July, 2024.

1	2	3	4	5
28.	The Constitution (Scheduled Tribes) Order (Amendment) Bill, 2024 (<u>Amendment of the schedule</u>).	Shri Saptagiri Sankar Ulaka, M.P.	Tribal Affairs	Notice received on the 18 th July, 2024.
29.	The National Eligibility cum Entrance Test (NEET) Exemption for the State of Tamil Nadu Bill, 2024.	Shri Manickam Tagore. B, M.P.	Education	Notice received on the 18 th July, 2024.
30.	The Reservation for Scheduled Caste and Scheduled Tribes in Private Sector Bill, 2024.	Shri Kodikunnil Suresh, M.P.	Social Justice and Empowerment	Notice received on the 19 th July, 2024.
31.	The Securitisation and Reconstruction of Financial Assets and Enforcement of Security Interest Act (Amendment) Bill, 2024 (<u>Amendment of section 31</u>).	Shri Kodikunnil Suresh, M.P.	Finance	Notice received on the 19 th July, 2024.
32.	The Railways (Amendment) Bill, 2024 (<u>Insertion of new section 24A</u>).	Dr. Alok Kumar Suman, M.P.	Railways	Notice received on the 19 th July, 2024.
33.	The Railways (Amendment) Bill, 2024 (<u>Insertion of new section 24A</u>).	Dr. Alok Kumar Suman, M.P.	Railways	Notice received on the 19 th July, 2024.
34.	The Maharashtra Central Sports University Bill, 2024.	Dr. Hemant Vishnu Savara, M.P.	Youth Affairs and Sports	Notice received on the 22 nd July, 2024.
35.	The Coastal Tourism Development Board Bill, 2024.	Dr. Hemant Vishnu Savara, M.P.	Tourism	Notice received on the 22 nd July, 2024.
36.	The Special Financial Assistance for Development and Conservation of Water Bodies in the State of Maharashtra Bill, 2024.	Dr. Hemant Vishnu Savara, M.P.	Jal Shakti	Notice received on the 22 nd July, 2024.
37.	The Minimum Support Price Guarantee Bill, 2024.	Smt. Harsimrat Kaur Badal, M.P.	Agriculture and Farmers Welfare	Notice received on the 23 rd July, 2024.

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38.	The Indigenous Cow and Cow Progeny Protection Board Bill, 2024.	Shri Lumba Ram, M.P.	Fisheries, Animal Husbandry and Dairying	Notice received on the 23 rd July, 2024.
39.	The Central Institute for Cancer Detection Prevention Bill, 2024.	Dr. Byreddy Shabari, M.P.	Health and Family Welfare	Notice received on the 23 rd July, 2024.
40.	The Cancer Patients (Free Medical Treatment) Bill, 2024.	Shri Sher Singh Ghubaya, M.P.	Health and Family Welfare	Notice received on the 25 th July, 2024.
41.	The National Board for Welfare of Flood Victims Bill, 2024.	Shri Sher Singh Ghubaya, M.P.	Jal Shakti	Notice received on the 25 th July, 2024.
42.	The Residential Schools (for Children of Parents Living in Border Areas) Bill, 2024.	Shri Sher Singh Ghubaya, M.P.	Education	Notice received on the 25 th July, 2024.
43.	The Constitution (Amendment) Bill, 2024 (<u>Amendment of Eighth Schedule</u>).	Shri Ajay Bhatt, M.P.	Home Affairs	Notice received on the 26 th July, 2024.
44.	The Special Financial Assistance for Geo Mapping of Trees in the State of Rajasthan Bill, 2024.	Shri Damodar Agrawal, M.P.	Environment, Forest and Climate Change	Notice received on the 29 th July, 2024.
45.	The Hindu Religious Place of Worship Sanctity (Prohibition of Marketing, Slaughtering, Trading, Cooking, Serving and Consumption of Meat and other Non-vegetarian Food) Bill, 2024.	Shri Damodar Agrawal, M.P.	Health and Family Welfare	Notice received on the 29 th July, 2024.
46.	The Special Financial Assistance for Ancient Monuments and Archaeological Sites and Remains in the State of Rajasthan Bill, 2024.	Shri Damodar Agrawal, M.P.	Culture	Notice received on the 29 th July, 2024.
47.	The Legitimate Asylum to Refugees Bill, 2024.	Shri Bhartruhari Mahtab, M.P.	Home Affairs	Notice received on the 29 th July, 2024.

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48.	The Free and Compulsory Primary, Secondary and Senior Secondary Education Bill, 2024.	Shri Ajay Bhatt, M.P.	Education	Notice received on the 30 th July, 2024.
49.	The Financial Assistance to Unemployed Graduates and Post-graduates Bill, 2024.	Shri Ajay Bhatt, M.P.	Education	Notice received on the 30 th July, 2024.
50.	The Narcotics Drugs and Psychotropic Substances (Amendment) Bill, 2024 (<u>Amendment of section 31A</u>).	Shri Vishnu Dayal Ram, M.P.	Finance	Notice received on the 30 th July, 2024.
51.	The Scheduled Castes and the Scheduled Tribes (Prevention of Atrocities) Amendment Bill, 2024 (<u>Amendment of section 3</u>).	Shri Vishnu Dayal Ram, M.P.	Social Justice and Empowerment	Notice received on the 30 th July, 2024.
52.	The Sikh Marriage Bill, 2024.	Shri Dharam Vira Gandhi, M.P.	Law and Justice	Notice received on the 30 th July, 2024.
53.	The Constitution (Amendment) Bill, 2024 (<u>Amendment of article 16</u>).	Shri Lalji Verma, M.P.	Social Justice and Empowerment	Notice received on the 2 nd August, 2024.
54.	The Opium Growers (Welfare) Bill, 2024.	Shri Sudheer Gupta, M.P.	Finance	Notice received on the 2 nd August, 2024
55.	The Constitution (Amendment) Bill, 2024 (<u>Insertion of new article 284A</u>).	Adv. Chandra Shekhar Azad, M.P.	Finance	Notice received on the 2 nd August, 2024
56.	The Religious Conversion (Prohibition) Bill, 2024.	Shri Bhartruhari Mahtab, M.P.	Home Affairs	Notice received on the 2 nd August, 2024
57.	The Prevention of Acid Attacks and Rehabilitation of Acid Attack Victims Bill, 2024.	Shri Bhartruhari Mahtab, M.P.	Home Affairs	Notice received on the 2 nd August, 2024
58.	The Constitution (Amendment) Bill, 2024 (<u>Amendment of articles 84 and 173</u>).	Shri Bhartruhari Mahtab, M.P.	Law and Justice	Notice received on the 2 nd August, 2024

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59.	The Use of Mobile Electronic Devices by Pedestrians on Road (Regulation) Bill, 2024.	Shri Bhartruhari Mahtab, M.P.	Communication	Notice received on the 2 nd August, 2024.
60.	The Euthanasia (Regulation) Bill, 2024.	Shri Bhartruhari Mahtab, M.P.	Health and Family Welfare	Notice received on the 2 nd August, 2024.
61.	The Juvenile Justice (Care and Protection of Children) Amendment Bill, 2024 (<u>Amendment of section 86</u>).	Shri Bhartruhari Mahtab, M.P.	Women and Child Development	Notice received on the 2 nd August, 2024.
62.	The Constitution (Amendment) Bill, 2024 (<u>Insertion of new article 14A, etc.</u>).	Shri Bhartruhari Mahtab, M.P.	Law and Justice	Notice received on the 2 nd August, 2024.
63.	The Constitution (Amendment) Bill, 2024 (<u>Substitution of new article and Sub-heading thereto for article 29</u>).	Shri Bhartruhari Mahtab, M.P.	Law and Justice	Notice received on the 2 nd August, 2024.
64.	The Constitution (Amendment) Bill, 2024 (<u>Amendment of the Preamble, etc.</u>).	Shri Bhartruhari Mahtab, M.P.	Law and Justice	Notice received on the 2 nd August, 2024.
65.	The Narcotic Drugs and Psychotropic Substances (Amendment) Bill, 2024 (<u>Amendment of section 1, etc.</u>).	Dr. Dharam Vira Gandhi, M.P.	Finance	Notice received on the 6 th August, 2024.
66.	The Menstrual Benefits Bill, 2024.	Dr. Kadiyam Kavya, M.P.	Labour and Employment	Notice received on the 7 th August, 2024.
67.	The Criminal Laws (Amendment) Bill, 2024 (<u>Amendment of new section 106A, etc.</u>).	Dr. Alok Kumar Suman, M.P.	Home Affairs	Notice received on the 7 th August, 2024.
68.	The National Sports Development Commission Bill, 2024.	Shri C.N. Annadurai, M.P.	Youth Affairs and Sports	Notice received on the 8 th August, 2024.

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69.	The States and Union Territories Reorganisation Commission Bill, 2024.	Dr. Shashi Tharoor, M.P.	Home Affairs	Notice received on the 8 th August, 2024.
70.	The National Commission for Detection and Reporting of Cases of Atrocities and Caste Discrimination against Scheduled Caste and Scheduled Tribes Bill, 2024.	Adv. Chandra Shekhar Azad, M.P.	Social Justice and Empowerment	Notice received on the 12 th August, 2024.
71.	The Southern Region Tourism Promotion Authority Bill, 2024.	Shri C.N. Annadurai, M.P.	Tourism	Notice received on the 12 th August, 2024.
72.	The Aligarh Muslim University (Amendment) Bill, 2024 (<u>Amendment of section 12</u>).	Shri E.T. Mohammed Basheer, M.P.	Education	Notice received on the 14 th August, 2024.
73.	The Prevention of Torture Bill, 2024.	Shri E.T. Mohammed Basheer, M.P.	Home Affairs	Notice received on the 14 th August, 2024.
74.	The National Green Tribunal (Amendment) Bill, 2024 (<u>Amendment of section 15, etc</u>).	Shri E.T. Mohammed Basheer, M.P.	Environment, Forest and Climate Change	Notice received on the 14 th August, 2024.
75.	The Prevention of Mob Lynching Bill, 2024.	Shri E.T. Mohammed Basheer, M.P.	Home Affairs	Notice received on the 14 th August, 2024.

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76.	The Industrial Relations Code (Amendment) Bill, 2024 (<u>Substitution of new section for section 3, etc).</u>)	Shri E.T. Mohammed Basheer, M.P.	Labour and Employment	Notice received on the 14 th August, 2024.
77.	The Stray Animals Control Bill, 2024.	Shri Anand Bhadauria, M.P.	Fisheries, Animal Husbandry and Dairying	Notice received on the 16 th August, 2024.
78.	The Constitution (Amendment) Bill, 2024 (<u>Amendment of Eighth Schedule</u>).	Shri Saptagiri Sankar Ulaka, M.P.	Home Affairs	Notice received on the 7 th November, 2024.
79.	The Reservation for Scheduled Castes and Scheduled Tribes in Private Sector Bill, 2024.	Shri Saptagiri Sankar Ulaka, M.P.	Social Justice and Empowerment	Notice received on the 7 th November, 2024.
80.	The Constitution (Amendment) Bill, 2024 (<u>Insertion of a new Article 371K</u>).	Shri Saptagiri Sankar Ulaka, M.P.	Home Affairs	Notice received on the 7 th November, 2024.
81.	The Digital Personal Data Protection (Amendment) Bill, 2024 (<u>Amendment of sections 19 and 20</u>).	Shri Shafi Parambil, M.P.	Electronics and Information Technology	Notice received on the 7 th November, 2024.
82.	The Dam Safety (Amendment) Bill, 2024 (<u>Amendment of second schedule</u>).	Adv. Dean Kuriakose, M.P.	Jal Shakti	Notice received on the 7 th November, 2024.
83.	The Mahatma Gandhi National Rural Employment Guarantee (Amendment) Bill, 2024 (<u>Amendment of Section 22, etc.</u>).	Adv. Dean Kuriakose, M.P.	Rural Development	Notice received on the 7 th November, 2024.
84.	The National Disaster Management Authority (Amendment) Bill, 2024 (Insertion of new section 12A).	Adv. Dean Kuriakose, M.P.	Home Affairs	Notice received on the 7 th November, 2024.
85.	The Fodder Warehouse Board Bill, 2025.	Shri Lumba Ram, M.P.	Agriculture and Farmers Welfare	Notice received on the 7 th November, 2024.

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86.	The Milk and Milk Products (Remunerative Support Price) Bill, 2025.	Shri Lumba Ram, M.P.	Agriculture and Farmers Welfare	Notice received on the 7 th November, 2024.
87.	The Lakes and Ponds (Protection and Development) Authority Bill, 2024.	Shri Lumba Ram, M.P.	Jal Shakti	Notice received on the 7 th November, 2024.
88.	The National Floriculture Board Bill, 2024.	Dr. K. Sudhakar, M.P.	Agriculture and Farmers Welfare	Notice received on the 7 th November, 2024.
89.	The Dairy Farmers (Welfare) Bill, 2024.	Dr. K. Sudhakar, M.P.	Fisheries, Animal Husbandry and Dairying	Notice received on the 7 th November, 2024.
90.	The Rajyamatha Gomata Adhiniyam, 2024.	Dr. K. Sudhakar, M.P.	Agriculture and Farmers Welfare	Notice received on the 7 th November, 2024.
91.	The Fishermen Welfare Bill, 2024.	Shri K. Navaskani, M.P.	Fisheries, Animal Husbandry and Dairying	Notice received on the 7 th November, 2024.
92.	The Toll Plazas (Closure) Bill, 2024.	Shri K. Navaskani, M.P.	Road, Transport and Highways	Notice received on the 7 th November, 2024.
93.	The Reptile Bite (Prevention and Treatment) and Reptile Conservation Bill, 2025.	Shri Rajiv Pratap Rudy, M.P.	Environment, Forest and Climate Change	Notice received on the 7 th November, 2024.
94.	The Ocean Thermal Energy Utilization Bill, 2024.	Shri Shrirang Appa Barne, M.P.	New and Renewable Energy	Notice received on the 7 th November, 2024.
95.	The Prevention of Slaughter and Preservation of Cattle Bill, 2024.	Shri Bhartruhari Mahtab, M.P.	Fisheries, Animal Husbandry and Dairying	Notice received on the 7 th November, 2024.
96.	The Specially Abled Children (Welfare) Bill, 2024.	Shri Bhartruhari Mahtab, M.P.	Women and Child Development	Notice received on the 7 th November, 2024.

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97.	The Tuberculosis (Treatment and Eradication) Bill, 2024.	Shri Shrirang Appa Barne, M.P.	Health and Family Welfare	Notice received on the 7 th November, 2024.
98.	The Drugs and Cosmetics (Amendment) Bill, 2024 (Amendment of section 3, etc.).	Shri N.K. Premachandran, M.P.	Health and Family Welfare	Notice received on the 7 th November, 2024.
99.	The Securitisation and Reconstruction of Financial Assets and Enforcement of Security Interest (Amendment) Bill, 2024 (Amendment of section 31).	Shri N.K. Premachandran, M.P.	Finance	Notice received on the 7 th November, 2024.
100.	The Vegetable Products (Remunerative Support Price and Insurance) Bill, 2024.	Shri Bidyut Baran Mahato, M.P.	Agriculture and Farmers Welfare	Notice received on the 7 th November, 2024.
101.	The Bhagwan Birsa Munda Birthplace Ulihatu Natioal Memorial Bill, 2024.	Shri Bidyut Baran Mahato, M.P.	Culture	Notice received on the 7 th November, 2024.
102.	The Constitution (Amendment) Bill, 2024 (<u>Amendment of the Eighth Schedule</u>).	Shri Bidyut Baran Mahato, M.P.	Home Affairs	Notice received on the 7 th November, 2024.
103.	The Scheduled Tribes Indigenous Language and Culture (Preservation and Promotion) Bill, 2024.	Shri Benny Behanan, M.P.	Tribal Affairs	Notice received on the 7 th November, 2024.
104.	The Right of Children to Free and Compulsory Education (Amendment) Bill, 2024 (<u>Amendment of section 2, etc.</u>).	Shri Benny Behanan, M.P.	Education	Notice received on the 7 th November, 2024.
105.	The Senior Citizens Pension Bill, 2024.	Shri Manickam Tagore B., M.P.	Social Justice and Empowerment	Notice received on the 7 th November, 2024.
106.	The Fantasy Gaming Regulation Bill, 2024.	Shri Manickam Tagore B., M.P.	Electronics and Information Technology	Notice received on the 7 th November, 2024.

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107.	The Prevention of Insults to National Honour (Amendment) Bill, 2024 (Insertion of new section 2A, etc.).	Shri Shafi Parambil, M.P.	Home Affairs	Notice received on the 8 th November, 2024.
108.	The National Commission or Fair Labour Practices Bill, 2024.	Shri Shafi Parambil, M.P.	Labour and Employment	Notice received on the 8 th November, 2024.
109.	The Students' Welfare and Grievance Redressal Authority Bill, 2024.	Shri Rajesh Ranjan, M.P.	Education	Notice received on the 8 th November, 2024.
110.	The Constitution (Amendment) Bill, 2024 (<u>Amendment of articles 15 and 16</u>).	Ms. S. Jothimani, M.P.	Social Justice and Empowerment	Notice received on the 8 th November, 2024.
111.	The Constitution (Amendment) Bill, 2024 (<u>Amendment of article 15, etc.</u>).	Ms. S. Jothimani, M.P.	Social Justice and Empowerment	Notice received on the 8 th November, 2024.
112.	The National Medical Commission (Amendment) Bill, 2024 (Amendment of section 14, etc.).	Ms. S. Jothimani, M.P.	Health and Family Welfare	Notice received on the 8 th November, 2024.
113.	The Equal Opportunity Commission Bill, 2024.	Dr. Rajkumar Sangwan, M.P.	Social Justice and Empowerment	Notice received on the 8 th November, 2024.
114.	The Mental Health Support and Well-Being for Students Bill, 2024.	Ms. Praniti Sushilkumar Shinde, M.P.	Education	Notice received on the 8 th November, 2024.
115.	The Advocates (Protection) Bill, 2024.	Shri N.K. Premachandran, M.P.	Law and Justice	Notice received on the 8 th November, 2024.
116.	The Journalist (Prevention of Violence and Damage or Loss to Property) Bill, 2024.	Shri N.K. Premachandran, M.P.	Electronic and Information Technology	Notice received on the 8 th November, 2024.

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117.	The Legal Services Authorities (Amendment) Bill, 2024 (<u>Amendment of section 12</u>).	Shri N.K. Premachandran, M.P.	Law and Justice	Notice received on the 8 th November, 2024.
118.	The Patharughat National Farmers Memorial Bill, 2024.	Shri Dilip Saikia, M.P.	Culture	Notice received on the 8 th November, 2024.
119.	The Environment (Protection) Amendment Bill, 2024 (<u>Amendment of section 2, etc.</u>).	Shri Dilip Saikia, M.P.	Environment, Forest and Climate Change	Notice received on the 8 th November, 2024.
120.	The National Healthcare Pricing Authority Bill, 2024.	Shri Rajesh Ranjan, M.P.	Health and Family Welfare	Notice received on the 11 th November, 2024
121.	The Infrastructure Project Monitoring and Management Board Bill, 2024.	Shri Jagdambika Pal, M.P.	Planning	Notice received on the 11 th November, 2024
122.	The Digital Personal Data Protection (Amendment) Bill, 2024 (Amendment of section 9, etc).	Shri Jagdambika Pal, M.P.	Electronic and Information Technology	Notice received on the 11 th November, 2024
123.	The Constitution (Amendment) Bill, 2024 (Amendment of Eighth Schedule).	Shri Jagdambika Pal, M.P.	Home Affairs	Notice received on the 11 th November, 2024
124.	The Advocates (Amendment) Bill, 2024 (Amendment of Section 2, etc.).	Shri Omprakash Bhupalsinh Alias Pavan Rajenimbalkar, M.P.	Law and Justice	Notice received on the 11 th November, 2024
125.	The National Urban Employment Guarantee Bill, 2024.	Shri Rajesh Ranjan, M.P.	Housing and Urban Affairs	Notice received on the 11 th November, 2024
126.	The Other Backward Classes (Women and Empowerment and Development of Deprived Sub-Castes) Bill, 2024.	Shri Rajesh Ranjan, M.P.	Social Justice and Empowerment	Notice received on the 11 th November, 2024

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127.	The Right of Children to Free and Compulsory Education (Amendment) Bill, 2024 (Amendment of section 2, etc.).	Shri Hibi Eden, M.P.	Education	Notice received on the 11 th November, 2024
128.	The Sports Superpower Bill, 2024.	Shri Hibi Eden, M.P.	Youth Affairs and Sports	Notice received on the 11 th November, 2024
129.	The National Agricultural Entrepreneurship Development and Empowerment Bill, 2024.	Shri Rajesh Ranjan, M.P.	Agriculture and Farmers Welfare	Notice received on the 11 th November, 2024
130.	The Compulsory Rainwater Harvesting Bill, 2024.	Shri T.M. Selvaganapathi, M.P.	Jal Shakti	Notice received on the 11 th November, 2024
131.	The Constitution (Amendment) Bill, 2024 (<u>Amendment of article 82</u>).	Shri T.M. Selvaganapathi, M.P.	Law and Justice	Notice received on the 11 th November, 2024
132.	The Coaching Centres Regulatory Board Bill, 2024.	Shri T.M. Selvaganapathi, M.P.	Education	Notice received on the 11 th November, 2024
133.	The Chief Election Commissioner and other Election Commissioners (Appointment, Conditions of Service and Term of Office) Amendment Bill, 2024 (<u>Amendment of section 5, etc.</u>).	Shri Vishaldada Prakashbapu Patil, M.P.	Law and Justice	Notice received on the 11 th November, 2024
134.	The Ban on Cow Slaughter Bill, 2024.	Shri Ravi Kishan, M.P.	Fisheries, Animal Husbandry and Dairying	Notice received on the 11 th November, 2024
135.	The Central Sanskrit Universities (Amendment) Bill, 2024 (<u>Amendment of the First Schedule</u>).	Shri Ravi Kishan, M.P.	Education	Notice received on the 11 th November, 2024

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136.	The Mentally Retarded Children (Welfare) Bill, 2024.	Shri Ravi Kishan, M.P.	Women and Child Development	Notice received on the 11 th November, 2024
137.	The Institute of Teaching and Research in Ayurveda (Amendment) Bill, 2024 (<u>Amendment of long title, etc.</u>).	Shri Ravi Kishan, M.P.	Ayush	Notice received on the 11 th November, 2024
138.	The Compulsory Teaching of Knowledge, Traditions and Practice of Gurukul Education System in Educational Institutions Bill, 2024.	Shri Ravi Kishan, M.P.	Education	Notice received on the 11 th November, 2024
139.	The Constitution (Amendment) Bill, 2024 (<u>Insertion of new article 21B</u>).	Dr. Sanjay Jaiswal, M.P.	Skill Development and Entrepreneurship	Notice received on the 11 th November, 2024
140.	The Disaster Management (Amendment) Bill, 2024 (<u>Amendment of section 11, etc.</u>).	Adv. Adoor Prakash, M.P.	Home Affairs	Notice received on the 11 th November, 2024
141.	The Working Journalists and Other Newspaper Employees (Conditions of Service) and Miscellaneous Provisions Amendment Bill, 2024 (<u>Amendment of section 2</u>).	Shri K. Navaskani, M.P.	Labour and Employment	Notice received on the 11 th November, 2024
142.	The Tenant Farmers Rights Bill, 2025.	Shri Lavu Sri Krishna Devarayulu, M.P.	Agriculture	Notice received on the 11 th November, 2024
143.	The Regulation of Online Gaming Bill, 2025.	Shri Lavu Sri Krishna Devarayulu, M.P.	Information and Broadcasting	Notice received on the 11 th November, 2024
144.	The Higher Education Accountability and Standards Bill, 2024.	Shri Praveen Khandelwal, M.P.	Education	Notice received on the 11 th November, 2024
145.	The Online Gaming (Prohibition of Advertisement) Bill, 2025.	Shri G.M. Harish Balayogi, M.P.	Electronics & Information Technology	Notice received on the 11 th November, 2024

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146.	The Constitution (Amendment) Bill, 2024 (<u>Amendment of article 21, etc.</u>).	Shri Vishnu Dayal Ram, M.P.	Education	Notice received on the 11 th November, 2024
147.	The Prevention of Drug Abuse among Children through School Awareness and Education Bill, 2024.	Shrimati Harsimrat Kaul Badal, M.P.	Education	Notice received on the 11 th November, 2024
148.	The Farmer's Right to Protection from Wild Animals Bill, 2024.	Shri Anto Antony, M.P.	Environment	Notice received on the 11 th November, 2024
149.	The Bharatiya Pravasi Nidhi Adhiniyam, 2024.	Shri M.K. Raghavan, M.P.	External Affairs	Notice received on the 11 th November, 2024
150.	The Central Universities (Amendment) Bill, 2025 (Insertion of new section 3H, etc.).	Shri Anto Antony, M.P.	Education	Notice received on the 11 th November, 2024
151.	The Higher Education School, Graduate School and University (Freedom of Speech) Bill, 2024.	Adv. Gowaal K. Padavi, M.P.	Education	Notice received on the 12 th November, 2024
152.	The Central Road and Infrastructure Fund (Amendment) Bill, 2024 (<u>Insertion of new section 7B, etc.</u>).	Shri M.K. Raghavan, M.P.	Finance	Notice received on the 12 th November, 2024
153.	The Pharmacy (Amendment) Bill, 2024 (<u>Amendment of section 26A</u>).	Shri Kirti Jha Azad, M.P.	Health	Notice received on the 12 th November, 2024
154.	The Disaster Management (Amendment) Bill, 2024 (<u>Amendment of section 2, etc.</u>).	Shri Kirti Jha Azad, M.P.	Home Affairs	Notice received on the 12 th November, 2024
155.	The School of Planning and Architecture (Amendment) Bill, 2024 (<u>Amendment of section 4</u>).	Shri Anto Antony, M.P.	Education	Notice received on the 12 th November, 2024
156.	The Enrollment of the Children of Government Employees in Government Schools (Promotion) Bill, 2024.	Ms. Iqra Choudhary, M.P.	Personnel, Public, Grievances and Pension	Notice received on the 12 th November, 2024

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157.	The Scheduled Tribe Component (Planning, Allocation and Utilization of Financial Resources) Bill, 2024.	Adv. Gowaal K. Padavi, M.P.	Tribal Affairs	Notice received on the 12 th November, 2024
158.	The Regulation of Private Hostels and Paying Guest Accommodation Centres Bill, 2024.	Shri Janardan Singh 'Sigriwal', M.P.	Housing and Urban Affairs	Notice received on the 12 th November, 2024
159.	The Widows (Protection and Maintenance) Bill, 2024.	Shri Janardan Singh 'Sigriwal', M.P.	Women and Child Development	Notice received on the 12 th November, 2024
160.	The High Court at Patna (Establishment of a Permanent Bench at Maharajganj) Bill, 2024.	Shri Janardan Singh 'Sigriwal', M.P.	Law and Justice	Notice received on the 12 th November, 2024
161.	The Occupational Safety, Health and Working Conditions Code (Amendment) Bill, 2024 (Amendment of section 6, etc.).	Shri Kodikunnil Suresh, M.P.	Labour and Employment	Notice received on the 12 th November, 2024
162.	The Tourism Development Authority Bill, 2024.	Shri Sunil Dattatrey Tatkare, M.P.	Tourism	Notice received on the 12 th November, 2024
163.	The Agricultural Labour Welfare Bill, 2024.	Shri Sunil Dattatrey Tatkare, M.P.	Agriculture	Notice received on the 12 th November, 2024
164.	The Girl Child (Amenities) Bill, 2024.	Shri Sunil Dattatrey Tatkare, M.P.	Women and Child Development.	Notice received on the 12 th November, 2024
165.	The Prevention of Female Infanticide Bill, 2024	Shri Sunil Dattatrey Tatkare, M.P.	Women and Child Development.	Notice received on the 12 th November, 2024
166.	The Micro, Small and Medium Enterprises Development (Amendment) Bill, 2024 (Amendment of section 2, etc.).	Shri Arun Nehru, M.P.	Micro, Small and Medium Enterprises.	Notice received on the 12 th November

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167.	The Rubber (Amendment) Bill, 2024 (<u>Amendment of section 13</u>).	Shri Anto Antony, M.P.	Commerce and Industry	Notice received on the 12 th November
168.	The Commission on Renewable Energy Resources Bill, 2024.	Shri C.N. Annadurai, M.P.	New and Renewable Energy	Notice received on the 12 th November
169.	The Wild Life (Protection) Amendment Bill, 2024 (<u>Insertion of new section 33C, etc.</u>).	Shri Pradyut Bordoloi, M.P.	Environment	Notice received on the 12 th November
170.	The Disaster Management (Amendment) Bill, 2024 (<u>Amendment of section 5, etc.</u>).	Shri Pradyut Bordoloi, M.P.	Home Affairs	Notice received on the 12 th November
171.	The All India Institutes of Medical Sciences (Amendment) Bill, 2024 (<u>Insertion of new section 3A</u>).	Shri M.K. Raghavan, M.P.	Health and Family Welfare	Notice received on the 12 th November, 2024
172.	The Declaration of Snakebite as Envenomation Disease Bill, 2024.	Shri V.K. Sreekandan, M.P.	Environment	Notice received on the 12 th November, 2024
173.	The Mahatma Gandhi National Rural Employment Guarantee (Amendment) Bill, 2024 (<u>Amendment of section 3, etc.</u>).	Shri V.K. Sreekandan, M.P.	Rural Development	Notice received on the 12 th November, 2024
174.	The Stray Dog Control and Rehabilitation Bill, 2024.	Shri M.K. Raghavan, M.P.	Fisheries	Notice received on the 12 th November, 2024
175.	The National Commission for Economically Weaker Section of Citizens Bill, 2024.	Shri Rao Rajendra Singh, M.P.	Social Justice and Empowerment	Notice received on the 12 th November, 2024
176.	The Constitution (Amendment) Bill, 2024 (Constitution of the Eighth Schedule).	Dr. Shashi Tharoor, M.P.	Home Affairs	Notice received on the 12 th November, 2024
177.	The Constitution (Amendment) Bill, 2024 (Amendment of article 1).	Shri Rao Rajendra Singh, M.P.	Home Affairs	Notice received on the 12 th November, 2024

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178.	The Rights of Persons with Disabilities (Amendment) Bill, 2024 (<u>Amendment of section 24</u>).	Shri V.K. Sreekandan, M.P.	Social Justice	Notice received on the 12 th November, 2024
179.	The Journalist (Prevention of Violence and Protection) Bill, 2024.	Shri Vishaldada Prakashbapu Patil, M.P.	Information and Broadcasting	Notice received on the 12 th November, 2024
180.	The Fishermen (Protection and Welfare) Bill, 2024.	Shri K.C. Venugopal, M.P.	Fisheries	Notice received on the 13 th November, 2024
181.	The Bharatiya Nyaya Sanhita (Amendment) Bill, 2024 (<u>Amendment of section 63</u>).	Dr. Shashi Tharoor, M.P.	Home Affairs	Notice received on the 13 th November, 2024
182.	The Voyeurism (Prevention, Prohibition and Redressal) Bill, 2024.	Shri K.C. Venugopal, M.P.	Electronics	Notice received on the 13 th November, 2024
183.	The Constitution (Amendment) Bill, 2024 (<u>Amendment of article 51A</u>).	Shri P.P. Chaudhary, M.P.	Law and Justice	Notice received on the 13 th November, 2024
184.	The Constitution (Amendment) Bill, 2024 (<u>Amendment of article 124</u>).	Shri P.P. Chaudhary, M.P.	Law and Justice	Notice received on the 13 th November, 2024
185.	The Constitution (Amendment) Bill, 2024 (<u>Amendment of the Seventh Schedule</u>).	Shri P.P. Chaudhary, M.P.	Panchayati Raj	Notice received on the 13 th November, 2024
186.	The Wildlife (Protection) Amendment Bill, 2024 (<u>Amendment of section 2, etc.</u>).	Shri Vishaldada Prakashbapu Patil, M.P.	Environment, Forest and Climate Change	Notice received on the 13 th November, 2024
187.	The Missing Individuals Bureau Bill, 2024	Shri Putta Mahesh Kumar, M.P.	Home Affairs	Notice received on the 13 th November, 2024
188.	The River (Conservation and Elimination of Pollution) Bill, 2024.	Shri Gurjeet Singh Aujla, M.P.	Jal Shakti	Notice received on the 13 th November, 2024

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189.	The Protection of OBC, SC and ST Communities in Higher Education and Employment Bill, 2024.	Shri Manickam Tagore. B. M.P.	Education	Notice received on the 13 th November, 2024
190.	The Cultural Mapping Bill, 2024	Shri Manoj Tiwari, M.P.	Culture	Notice received on the 13 th November, 2024
191.	The Special Financial Assistance for Development and Rejuvenation of Water Bodies in the State of Maharashtra Bill, 2024.	Shri Ravindra Dattaram Waikar, M.P.	Jal Shakti	Notice received on the 13 th November, 2024
192.	The Breast Cancer (Awareness) Bill, 2024.	Dr. T. Sumathy(A) Thamizhachi Thangapandian, M.P.	Health and Family Welfare	Notice received on the 13 th November, 2024
193.	The National Water University Bill, 2024.	Shri Ravindra Dattaram Waikar, M.P.	Jal Shakti	Notice received on the 13 th November, 2024
194.	The Protection and Welfare of Sanitation Workers Bill, 2024.	Shri Ravindra Dattaram Waikar, M.P.	Social Justice and Empowerment	Notice received on the 13 th November, 2024
195.	The Digital Personal Data Protection (Amendment) Bill, 2024 (<u>Amendment of section 2, etc.</u>).	Dr. T. Sumathy (A) Thamizhachi Thangapandian, M.P.	MEITY	Notice received on the 13 th November, 2024
196.	The Domestic Workers (Regulation of Employment & Conditions at Work) Bill, 2024.	Dr. T. Sumathy (A) Thamizhachi Thangapandian, M.P.	Labour and Employment	Notice received on the 13 th November, 2024
197.	The Constitution (Amendment) Bill, 2024 (<u>Amendment of article 19</u>)	Dr. Shashi Tharoor, M.P.	Communication	Notice received on the 13 th November, 2024
198.	The Traditional Weavers (Protection and Welfare) Bill, 2024.	Shri Rajeev Rai, M.P.	Textiles	Notice received on the 13 th November, 2024

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199.	The All India Institutes of Medical Sciences (Amendment) Bill, 2024 (<u>Insertion of new section 3A</u>)	Shri Rajeev Rai, M.P.	Health and Family Welfare	Notice received on the 13 th November, 2024
200.	The National Board for Cleaning, Maintenance, Regulation and Development of the River Yamuna Bill, 2024.	Shri Yogender Chandolia, M.P.	Jal Shakti	Notice received on the 13 th November, 2024
201.	The Protection of Medical Personnel in Workplace (Prohibition of Violence) Bill, 2024	Shri Sasikant Senthil, M.P.	Health and Family Welfare	Notice received on the 13 th November, 2024
202.	The Occupational Safety Health and Working Conditions Code (Amendment) Bill, 2025 (<u>Amendment of section 2, etc.</u>).	Dr. Shashi Tharoor, M.P.	Labour and Employment	Notice received on the 13 th November, 2024
203.	The Air (Prevention and Control of Pollution) (Amendment) Bill 2024 (<u>Amendment of section 2A, etc.</u>).	Shri Rajesh Verma, M.P.	Environment, Forest and Climate Change	Notice received on the 13 th November, 2024
204.	The Code on Social Security (Amendment) Bill, 2024 (<u>Amendment of section 2, etc.</u>).	Shri Rajesh Verma, M.P.	Labour and Employment	Notice received on the 13 th November, 2024
205.	The National Rural Employment Guarantee (Amendment) Bill, 2024 (<u>Amendment of section 4, etc.</u>).	Shri Rajesh Verma, M.P.	Rural Development	Notice received on the 13 th November, 2024
206.	The Right to Gainful Employment for the Youth from Scheduled Castes and Scheduled Tribes Bill, 2024	Prof. Versha Eknath Gaikwad, M.P.	Labou and Employment	Notice received on the 13 th November, 2024
207.	The Biological Diversity (Amendment) Bill, 2024 (<u>Amendment of section 2, etc.</u>).	Prof. Varsha Eknath Gaikwad, M.P.	Environment, Forest and Climate Change	Notice received on the 13 th November, 2024

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208.	The Menstrual Leave and Hygiene Bill, 2024.	Shrimati Shambhavi, M.P.	Labour and Employment	Notice received on the 13 th November, 2024
209.	The Prevention of Cruelty to Animals (Amendment) Bill, 2024 (<u>Amendment of section 11, etc.</u>).	Shrimati Shambhavi, M.P.	Agriculture and Farmers Welfare	Notice received on the 13 th November, 2024
210.	The National Commission for Women (Amendment) Bill, 2024 (<u>Amendment of section 10</u>).	Shrimati Shambhavi, M.P.	Women and Child Development	Notice received on the 13 th November, 2024
211.	The Reservation for Scheduled Castes, Scheduled Tribes, Other Backward Classes, Notified Tribes and Semi- Nomadic Communities in Private Sector Bill, 2024.	Shri Ganesh Singh, M.P.	Social Justice and Employment	Notice received on the 13 th November, 2024
212.	The Supreme Court (Use of Official Language and Other Provisions) Bill, 2024.	Shri Ganesh Singh, M.P.	Home Affairs.	Notice received on the 13 th November, 2024
213.	The Regulation of Deepfake Bill, 2024.	Dr. Shrikant Eknath Shinde, M.P.	Electronics and Information Technology	Notice received on the 13 th November, 2024
214.	The National Board for Combating Natural Calamity and Welfare of Natural Calamity Victims Bill, 2024.	Dr. Shrikant Eknath Shinde, M.P.	Home Affairs	Notice received on the 13 th November, 2024
215.	The Welfare and Protection of Cow Bill, 2024.	Dr. Shrikant Eknath Shinde, M.P.	Fisheries, Animal Husbandry and Dairying	Notice received on the 13 th November, 2024
216.	The Places of Worship (Special Provisions) Repeal Bill, 2024.	Shri Naresh Ganpat Mhaske, M.P.	Home Affairs	Notice received on the 13 th November, 2024
217.	The Companies (Amendment) Bill, 2024 (<u>Amendment of section 135</u>).	Shri Naresh Ganpat Mhaske, M.P.	Corporate Affairs	Notice received on the 13 th November, 2024

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218.	The Over-the-top Regulation Bill, 2024.	Shri Naresh Ganpat Mhaske, M.P.	Information and Broadcasting	Notice received on the 13 th November, 2024
219.	The Scheduled Castes and Scheduled Tribes (Reservation in Posts and Services and Filling Up of Vacancies in a Time Bound Manner) Bill, 2024.	Shri Arun Bharti, M.P.	Personnel and Public Grievances and Pensions	Notice received on the 13 th November, 2024
220.	The Environment Protection (Amendment) Bill, 2024 (<u>Amendment of section 2, etc.</u>).	Shri Arun Bharti, M.P.	Environment, Forest and Climate Change	Notice received on the 13 th November, 2024
221.	The Constitution (Amendment) Bill, 2024 (<u>Insertion of New Part XVIA</u>).	Shri Arun Bharti, M.P.	Youth Affairs and Sports	Notice received on the 13 th November, 2024
222.	The Compulsory Teaching of Ill-Effects of Drug Addiction in Schools Bill, 2024.	Shri Dilip Saikia, M.P.	Education	Notice received on the 14 th November, 2024
223.	The Public Sector Undertakings (Protection and Support to Backward Regions) Bill, 2024.	Shri Rajesh Verma, M.P.	Finance	Notice received on the 14 th November, 2024
224.	The Supreme Court of India (Establishment of a Permanent Bench at Chennai) Bill, 2024.	Shri Robert Bruce C.	Law and Justice	Notice received on the 19 th November, 2024
225.	The Protection of Fishermen and Coastal Areas Bill, 2024.	Dr. M.P. Abdussamad Samadani, M.P.	Fisheries, Animal Husbandry and Dairying	Notice received on the 21 th November, 2024
226.	The Senior Citizens (Protection of Rights) Bill, 2024.	Dr. M.P. Abdussamad Samadani, M.P.	Social Justice and Empowerment	Notice received on the 21 th November, 2024

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227.	The Prohibition of Violence against Lawyers Bill, 2024	Adv. K Francis George, M.P.	Law and Justice	Notice received on the 25 th November, 2024
228.	The Special Financial Assistance for Protection of Waster Bodies in the State of Rajasthan Bill, 2025	Dr. Manna Lal Rawat, M.P.	Jal Shakti	Notice received on the 25 th November, 2024
229.	The Special Financial Assistance for Development and Rejuvenation of Water Bodies in Forest Areas in the State of Rajasthan Bill, 2025	Dr. Manna Lal Rawat, M.P.	Jal Shakti	Notice received on the 25 th November, 2024
230.	The Compulsory Establishment of Mental Healthcare Facilities in Educational Institutions Bill, 2024	Dr. Manna Lal Rawat, M.P.	Education	Notice received on the 25 th November, 2024
231.	The Housing Facility for Destitute Senior Citizens, Widows and Orphan Children Bill, 2025	Shri D.M. Kathir Anand, M.P.	Housing and Urban Affairs	Notice received on the 28 th November, 2024
232.	The Hindu Marriage (Amendment) Bill, 2025 (<u>Insertion of new section 7A</u>).	Shri D.M. Kathir Anand, M.P.	Law and Justice	Notice received on the 28 th November, 2024
233.	The Right of Children to Free and Compulsory Education (Amendment) Bill, 2024 (Amendment of section 2, etc.)	Shri Anto Antony, M.P.	Education	Notice received on the 4 th December, 2024
234.	The Mahatma Gandhi National Rural Employment Guarantee (Amendment) Bill, 2024 (<u>Insertion of new sections 30A and 30B</u>).	Shri Anto Antony, M.P.	Rural Development	Notice received on the 4 th December, 2024

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235.	The Mandatory Self-Defence Training in Schools Bill, 2024	Shri Ant Antony, M.P.	Education	Notice received on the 4 th December, 2024
236.	The Provision of Basic Facilities for Neglected Elderly Persons, Widows and Orphans Bill, 2024	Dr. Kadiyam Kavya, M.P.	Social Justice and Empowerment	Notice received on the 10 th December, 2024
237.	The Higher and Technical Education (Exemption from Payment of Outstanding Fees and Education Loan) Bill, 20245.	Shri Hasmukhbai Somabhai Patel, M.P.	Education	Notice received on the 11 th December, 2024
238.	The Constitution (Scheduled Castes) and (Scheduled Tribes) Order (Amendment) Bill, 2024 (<u>Amendment of the Schedule</u>)	Dr. Faggan Singh Kulaste, M.P.	Social Justice and Empowerment	Notice received on the 12 th December, 2024
239.	The Constitution (Amendment) Bill, 2024 (<u>Amendment of the Eight Schedule</u>)	Dr. Faggan Singh Kulaste, M.P.	Home Affairs	Notice received on the 12 th December, 2024
240.	The Abandoned Widows and Single Women (Protection, Rehabilitation and Welfare) Bill, 2025.	Dr. Kadiyam Kavya, M.P.	Women and Child Development	Notice received on the 16 th December, 2024
241.	The Compulsory Pre-Marital Genetic Testing Bill, 2025.	Shri Shankar Lalwani, M.P.	Health and Family Welfare	Notice received on the 18 th December, 2024
242.	The Right of Children to Free and Compulsory Education (Amendment) Bill, 2025 (<u>Amendment of section 2, etc.</u>).	Shri Krishna Prasad Tenneti, M.P.	Education	Notice received on the 20 th January, 2025
243.	The Constitution (Amendment) Bill, 2025 (<u>Insertion of new article 21B</u>).	Shri Krishna Prasad Tenneti, M.P.	Road Transport and Highways	Notice received on the 20 th January, 2025

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244.	The Constitution (Amendment) Bill, 2025 <u>(Amendment of Article 366)</u>	Shri P.P. Chaudhary, M.P.	Law and Justice	Notice received on the 20 th January, 2025
245.	The Constitution (Amendment) Bill, 2025 <u>(Amendment of Article 220A).</u>	Shri P.P. Chaudhary, M.P.	Law and Justice	Notice received on the 20 th January, 2025
246.	The Constitution (Amendment) Bill, 2025 <u>(Amendment of Article 123A).</u>	Shri P.P. Chaudhary, M.P.	Law and Justice	Notice received on the 20 th January, 2025
247.	The Regulation of Social Media Platforms and Online Media (Protection of Users Data Privacy and Accountability) Bill, 2025.	Shri Kodikunnil Suresh, M.P.	Electronics and IT	Notice received on the 20 th January, 2025
248.	The Prohibition of Unauthorized Surveillance Bill, 2025.	Shri Kodikunnil Suresh, M.P.	Electronics and IT	Notice received on the 20 th January, 2025
249.	The Information Technology (Amendment) Bill, 2025 <u>(Amendment of section 2, etc.).</u>	Shrimati Bharti Pardhi, M.P.	Electronics and IT	Notice received on the 20 th January, 2025
250.	The Insurance (Amendment) Bill, 2025 <u>(Amendment of section 2, etc.).</u>	Shrimati Bharti Pardhi, M.P.	Finance	Notice received on the 20 th January, 2025
251.	The Prevention of Crimes (Targeted Against Minorities) Bill, 2025.	Dr. Mohammed Jawed, M.P.	Home Affairs	Notice received on the 20 th January, 2025
252.	The Death Penalty (Abolition) Bill, 2025	Smt. Kanimozhi Karunanidhi, M.P.	Home Affairs	Notice received on the 20 th January, 2025
253.	The Constitution (Amendment) Bill, 2025 <u>(Amendment of Article 348).</u>	Shri Parshottam Bhai Rupala, M.P.	Law and Justice	Notice received on the 20 th January, 2025
254.	The Artificial Intelligence Ethics and Accountability Bill, 2025.	Smt. Bharti Pardhi, M.P.	MEITY	Notice received on the 20 th January, 2025
255.	The Constitution (Scheduled Castes) Order (Amendment) Bill, 2025 <u>(Amendment of Schedule).</u>	Shri Ramashankar Rajbhar, M.P.	Social Justice and Empowerment	Notice received on the 21 st January, 2025

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256.	The Farmers Welfare Board Bill, 2025.	Shri Yogendra Chandolia, M.P.	Agriculture and Farmers Welfare	Notice received on the 21 st January, 2025
257.	The National Road Safety Bill, 2025.	Shri Krishna Prasad Teneti, M.P.	Road Transport and Highways.	Notice received on the 21 st January, 2025
258.	The Cow Protection Bill, 2025.	Dr. Nishikant Dubey, M.P.	Fisheries, Animal Husbandry and Dairying	Notice received on the 22 nd January, 2025
259.	The Holy City of Deoghar (Preservation of Cultural Heritage) Bill, 2025.	Dr. Nishikant Dubey, M.P.	Culture	Notice received on the 22 nd January, 2025
260.	The Compulsory periodical De-siltation of Dams, Reservoirs and Rivers Bill, 2025.	Dr. Nishikant Dubey, M.P.	Jal Shakti	Notice received on the 22 nd January, 2025
261.	The Housing Facility for Destitute, Senior Citizens, Widows and Orphan Children Bill, 2025	Dr. T. Sumathy Thamizhachi Thangapandian, M.P.	Housing and Urban Affairs.	Notice received on the 22 nd January, 2025
262.	The Climate Change (Mitigation and Adaptation) Bill, 2025	Dr. T. Sumathy Thamizhachi Thangapandian, M.P.	Environment, Forest and Climate Change	Notice received on the 23 rd January, 2025
263.	The National Agriculture and Farmers Commission Bill, 2025.	Shri K. Navaskani, M.P.	Agriculture and Farmers Welfare	Notice received on the 23 rd January, 2025
264.	The Constitution (Amendment) Bill, 2025 (Amendment of articles 84 and 173).	Shri Chandan Chauhan, M.P.	Law and Justice	Notice received on the 23 rd January, 2025
265.	The Nature Restoration Bill, 2025.	Shri Hibi Eden, M.P.	Environment, Forest and Climate Change	Notice received on the 23 rd January, 2025
266.	The Displaced Persons Welfare Bill, 2025.	Shri Bidyut Baran Mahato, M.P.	Rural Development	Notice received on the 28 th January, 2025
267.	The Citizenship (Amendment) Bill, 2025 (<u>Amendment of section 2, etc.</u>).	Dr. Kalanidhi Veeraswamy, M.P.	Home Affairs	Notice received on the 28 th January, 2025

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268.	The Conferment of Permanent Status to Workmen Act, 2025.	Shri Raja Ram Singh, M.P.	Labour and Employment	Notice received on the 30 th January, 2025
269.	The Rare Diseases Treatment Fund Bill, 2025.	Adv. Dean Kuriakose, M.P.	Health and Family Welfare	Notice received on the 3 rd February, 2025
270.	The Anchunadu Vellalar (Inclusion in Central List of OBCs) Bill, 2025.	Adv. Dean Kuriakose, M.P.	Social Justice and Empowerment	Notice received on the 3 rd February, 2025
271.	The Wild Animal Conflict Mitigation and Resource Utilization Bill, 2025.	Adv. Dean Kuriakose, M.P.	Environment, Forest and Climate Change.	Notice received on the 3 rd February, 2025
272.	The Human-Animal Conflicts (Prevention) Bill, 2025.	Dr. M.P. Abdussamad Samadani, M.P.	Environment, Forest and Climate Change.	Notice received on the 4 th February, 2025
273.	The Constitution (Amendment) Bill, 2025 (<u>Amendment of Eighth Schedule</u>).	Shri Rajkumar Roat, M.P.	Home Affairs	Notice received on the 6 th February, 2025
274.	The Consumer Protection (Amendment) Bill, 2025 (<u>Amendment of section 2</u>).	Shri Maddila Gurumoorthy, M.P.	Consumer Affairs, Food and Public Distribution	Notice received on the 10 th February, 2025
275.	The Maintenance and Welfare of Parents and Senior Citizens (Amendment) Bill, 2025 (<u>Amendment of section 2, etc.</u>).	Shri Maddila Gurumoorthy, M.P.	Social Justice and Empowerment	Notice received on the 10 th February, 2025
276.	The Jammu and Kashmir Public Safety (Amendment) Bill, 2025 (<u>Amendment of section 10</u>).	Shri Aga Syed Ruhullah Mehdi, M.P.	Home Affairs	Notice received on the 10 th February, 2025
277.	The Juvenile Justice (Care and Protection of Children) Amendment Bill, 2025 (<u>Amendment of section 14, etc.</u>).	Shri Manoj Tiwary, M.P.	Women and Child Development	Notice received on the 14 th February, 2025
278.	The Punjab Municipal Corporation Law (Extension to Chandigarh) Amendment Bill, 2025 (<u>Amendment of the Schedule</u>).	Shri Manish Tewari, M.P.	Home Affairs	Notice received on the 14 th February, 2025

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279.	The Constitution (Amendment) Bill, 2025 (<u>Amendment of the Tenth Schedule</u>).	Shri Manish Tewari, M.P.	Law and Justice	Notice received on the 14 th February, 2025
280.	The Hindu Marriage (Amendment) Bill, 2025 (<u>Amendment of section 13</u>).	Shri Manish Tewari, M.P.	Law and Justice	Notice received on the 14 th February, 2025
281.	The Constitution (Scheduled Tribes) Order (Amendment) Bill, 2025 (<u>Amendment of the Schedule</u>).	Shri Selvaganapathi T.M., M.P.	Tribal Affairs	Notice received on the 18 th February, 2025
282.	The Electricity (Amendment) Bill, 2025 (<u>Insertion of new section 126A</u>).	Shri Hanuman Beniwal, M.P.	Power	Notice received on the 19 th February, 2025
283.	The Constitution (Amendment) Bill, 2025 (<u>Substitution of new article 155, etc.</u>).	Shri Pradyut Bordoloi, M.P.	Home Affairs	Notice received on the 19 th February, 2025
284.	The Constitution (Amendment) Bill, 2025 (<u>Amendment of article 102, etc.</u>).	Smt. Kanimozhi Karunanidhi, M.P.	Home Affairs	Notice received on the 19 th February, 2025
285.	The Shyama Prasad Mukherjee National Urban Employment Bill. 2025.	Shri Anurag Sharma, M.P.	Housing and Urban Affairs	Notice received on the 19 th February, 2025
286.	The Private Coaching Centre Regulatory Bill, 2025.	Shri Lumba Ram, M.P.	Education	Notice received on the 20 th February, 2025
287.	The Vegetable Products (Remunerative Support Price and Insurance) Bill, 2025.	Shri Lumba Ram, M.P.	Agriculture and Farmers Welfare	Notice received on the 20 th February, 2025
288.	The Unemployment Allowance Bill, 2025.	Shri Anand Bhadauria, M.P.	Labour and Employment	Notice received on the 21 st February, 2025
289.	The Paternity and Parental benefits Bill, 2025.	Smt. Supriya Sule, M.P.	Labour and Employment	Notice received on the 21 st February, 2025

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290.	The Right to Disconnect Bill, 2025.	Smt. Supriya Sule, M.P.	Labour and Employment	Notice received on the 21 st February, 2025
291.	The Code on Social Security (Amendment) Bill, 2025 (<u>Amendment of section 2, etc.</u>).	Smt. Supriya Sule, M.P.	Labour and Employment	Notice received on the 21 st February, 2025
292.	The Welfare and Development of Anganwadi Workers Bill, 2025.	Shri Arun Bharti, M.P.	Women and Child Development	Notice received on the 21 st February, 2025
293.	The Code on Social Security (Amendment) Bill, 2025 (<u>Amendment of section 2, etc.</u>).	Prof. Varsha Eknath Gaikwad, M.P.	Labour and Employment	Notice received on the 21 st February, 2025
294.	The Promotion of Interdependent Growth and Development Bill, 2025.	Ms. S. Jothimani, M.P.	Social Justice and Empowerment	Notice received on the 21 st February, 2025
295.	The Reservation of the Other Backward Classes, the Scheduled Classes and the Scheduled Tribes in Private Services and Appointment Bill, 2025.	Shri Dharmendra Yadav, M.P.	Social Justice and Empowerment	Notice received on the 3 rd March, 2025
296.	The Reservation of the Other Backward Classes, the Scheduled Classes and the Scheduled Tribes in Admission in Private Education Institutions (Aided and Un-Aided) Bill, 2025.	Shri Dharmendra Yadav, M.P.	Education	Notice received on the 3 rd March, 2025
297.	The Foreign Exchange Management (Amendment) Bill, 2025. (<u>Amendment of section 36, etc.</u>).	Shri Arvind Ganpat Sawant, M.P.	Finance	Notice received on the 4 th March, 2025
298.	The Prevention of Cross Border Human Trafficking Bill, 2025.	Dr. Sanjay Jaiswal, M.P.	Home Affairs	Notice received on the 4 th March, 2025
299.	The Digital Content (Regulation) Bill, 2025.	Dr. Sanjay Jaiswal, M.P.	Electronics and Information Technology	Notice received on the 4 th March, 2025

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300.	The Compulsory Teaching of Gender Equality, Moral Ethics and Etiquette in Educational Institutions Bill, 2025.	Dr. Sanjay Jaiswal, M.P.	Education	Notice received on the 4 th March, 2025
301.	The Prevention of Money Laundering (Amendment) Bill, 2025 (<u>Insertion of sub-section 49(3A), etc.</u>).	Shri Arvind Ganpat Sawant, M.P.	Finance	Notice received on the 18 th March, 2025
302.	The Right of Children to Free and Compulsory Education (Amendment) Bill, 2025 (<u>Amendment of section 2, etc.</u>).	Shri Arvind Ganpat Sawant, M.P.	Education	Notice received on the 18 th March, 2025
303.	The National Agriculture and Climate Resilience Bill, 2025.	Shri Sudhakar Singh, M.P.	Agriculture and Farmers Welfare	Notice received on the 20 th March, 2025
304.	The Silk Weaving Industry Promotion Bill, 2025.	Shri G. Selvam, M.P	Textiles	Notice received on the 25 th March, 2025
305.	The Handloom Parks Promotion and Protection Bill, 2025.	Thiru D.M. Kathir Anand, M.P.	Textiles	Notice received on the 26 th March, 2025

UTPAL KUMAR SINGH
Secretary General